



In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 28TH MARCH, 2018]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

HON'BLE THE ACTING CHIEF JUSTICE

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	Cril. Petn./3/2018	SH RUNGSHING KHARAY Vs SH TUISING SHATSANG	PHOKMI REIPHUNG KHARAY SIRA	XXX
2)	Cril. Petn./4/2018	M SHYAMKISHORE SINGH Vs STATE OF MANIPUR	MR. RK UMAKANTA, ADL. GA MR. L SHYAM MS S LINTHOINGAMBA MR. N JOTENDRO	PP (HC)
3)	AB/6/2018	NGASEPAM IMESON SINGH Vs STATE OF MANIPUR	SYED MURTAZA AHMED JANKINATH SHARMA MR. N JOTENDRO	GA
4)	AB/7/2018	MD. AMUBA Vs STATE OF MANIPUR	FA KHALID	GA
5)	CONT.CAS(C)/36/2018	RV RAMLUNG Vs VINEET JOSHI	MR L KAMMINTHANG KHONGSAI MR N TEJPRIYA MR. K RABEI	
6)	WP(C)/237/2018	PUMZADOU THANGSING Vs UNION OF INDIA	MR. BR SHARMA MR. SERTO T KOM	ASG
7)	WP(C)/238/2018	MOMON VAIPHEI Vs STATE OF MANIPUR	MR. BR SHARMA MR. SERTO T KOM	GA

8)	WP(C)/239/2018	RAINGAM NINGTAMLA Vs STATE OF MANIPUR	MS. N DEBSWARI MS SAPNA KH MR. N UMAKANTA	GA
<u>ADMISSION</u>				
9)	WP(C)/120/2016	L ROMEL SHARMA AND ANR Vs STATE OF MANIPUR AND 3 ORS	MS N LEMBISANA DEVI MS. PRIYASHIMALA S MS Y ASHALATA DEVI MR. Y RONELCHANDRA	GA
10)	CONT.CAS(C)/167/2016	S SHASHIKANTA SINGH Vs JACINTHA LAZARUS IAS AND 2 ORS	MS DONNAPRIYA ASEM MR. K ROSHAN MR. N CHURCHILL MR. K JAGAT MR. RK KULAJIT MR. M DEVANANDA	MR. M HEMCHANDRA MR TH ROSON MR JUNO REHAMAN MR N TEJKUMAR
11)	WP(C)/245/2016	MS CAPITAL INFORMATION TECHNOLOGY Vs STATE OF MANIPUR AND ANR	MR. M MUNINDRO MR. I BIKRAMJIT MR. H CHANDRAJIT SHARMA	GA
12)	WP(C)/456/2016	DR BHABESWAR TONGBRAM Vs STATE OF MANIPUR AND ANR	MR. T SADANANDA MR. K RABEI	MR RK DEEPAK SINGH GA
13)	WP(C)/752/2016	TH KENNEDY Vs VICE CHANCELLOR MU AND 2 ORS	MR. RK DHANARAJ MR. M ANAND MS KH RADHESANA MS GIRIJA JAIN MRS. G PUSHPA	MR. BP SAHU MR. M DEVANANDA
14)	MC(Review.Pet.)/28/2017	STATE OF MANIPUR AND ORS. Vs S. DUMBESHWAR SINGH	ADDL GA	MR MURTAZA AHMED MS S LINTHOINGAMBA L SUMILA DEVI MR. N JOTENDRO MR. L SHYAM MS M PUNAM XXX
15)	With MC(Review.Pet.)/10/2017	STATE OF MANIPUR AND ORS Vs T TUNGZALIAN	MR. S NIRANJAN	
16)	With Review.Pet./17/2017	STATE OF MANIPUR AND ORS Vs T TUNGZALIAN	GA	Ms M PUNAM MR. N JOTENDRO
17)	With MC(Review.Pet.)/25/2017	THE STATE OF MANIPUR Vs BENJAMIN LALNEISANG SAIATE	MR. S NIRANJAN	MR. RK UMAKANTA MR. H MAIPAKSANA Mr MURTAZA AHMED Ms M PUNAM Ms S LINTHOINGAMBA MR. K UMAKANTA MR. N JOTENDRO
18)	With MC(Review.Pet.)/26/2017	STATE OF MANIPUR Vs NG. SUBHACHANDRA SINGH	MR. S NIRANJAN	Ms M PUNAM Ms S LINTHOINGAMBA L SUMILA DEVI MR. N JOTENDRO

19)	With MC(Review.Pet.)/27/2017	STATE OF MANIPUR Vs SH. JOYKUMAR SHARMA	ADDL GA	MR. N JOTENDRO Ms M PUNAM Ms S LINTHOINGAMBA L SUMILA DEVI XXX
20)	With Review.Pet./33/2017	THE STATE OF MANIPUR Vs BENJAMIN LALNEISANG SAIATE	MR. S NIRANJAN	MR. S LOKHENDRO MR. S BISWAJIT
21)	With Review.Pet./34/2017	THE STATE OF MANIPUR Vs NG. SUBHASCHANDRA SINGH	MR. S NIRANJAN	MR. S LOKHENDRO MR. S BISWAJIT
22)	With Review.Pet./35/2017	STATE OF MANIPUR Vs S. JOYKUMAR SINGH	ADDL GA	XXX
23)	With Review.Pet./36/2017	STATE OF MANIPUR Vs S. DUMBESHWAR SINGH	ADDL GA	MR. S BISWAJIT MR. S LOKHENDRO XXX
24)	AB/36/2017	BADRUR RAHMAN Vs STATE OF MANIPUR	MS. M VIDHYALAXMI MS L. KRAMASORI Mr KR PAMEI	PP (HC) GA
25)	CONT.CAS(C)/159/2017	SHRI KHUMUKCHAM SYLVESTER Vs SHRI RAJANI RANJAN RASHMI, CHIEF SECRETARY	Mr RK DEEPAK SINGH	MR. K RABEI MR N TEJPRIYA MS JERINA
26)	WP(C)/189/2017 NOT BY HON'BLE KH NOBIN, J	MD. ABDUL KALAM AZAD Vs STATE OF MANIPUR AND 3 ORS	MS TH LUCY MR. RK DHANARAJ MS GIRIJA JAIN MRS. G PUSHPA	GA
27)	WP(C)/253/2017	MAIPHAI HONGCHUI AND 3 ORS Vs STATE OF MANIPUR AND 6 ORS	MR. M MOSES MS S JOTIBALA MR S YAINANDA MR PHUNGYO ZINGKHEI MS H KUNJESHORI MR M TAPAN SHARMA MR. BP SAHU	MR. N IBOTOMBI MS N SABITRI MRS MOMOTA DEVI OINAM, ADDL AG MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND GA
28)	WP(C)/478/2017	L SURCHANDRA SINGH Vs STATE OF MANIPUR	DR RK DEEPAK Dr RK DEEPAK	MRS. N ELIZABETH MR. Y NIRMOLCHAND GA MR. L RAJU GA
29)	WP(C)/637/2017	MODEL HORTICULTURE- CUM-FISHERY FARMING CO-OPERATIVE SOCIETY LTD. Vs STATE OF MANIPUR	MR. H KENAJIT	MR. E ROBINDRO MR. H AJIT MR. T RAJENDRA MR. TH DEEPAK GA
30)	WP(C)/688/2017	SMT. CHONGTHAM SARDA DEVI Vs STATE OF MANIPUR	MR. N JOTENDRO	GA
31)	WP(C)/737/2017 WITH CAVEAT 109/2017	SAPAM RANI DEVI Vs THE IMPHAL MUNICIPAL CORPORATION	MR. A ROMMEL MR. N IBOTOMBI	MR. L RAJU MR. Y NIRMOLCHAND

32)	With CONT.CAS(C)/199/2017 WITH CAVEAT 109/2017	THINGUJAM BABUDHON SINGH Vs SAPAM RANI DEVI	Ms MONIKA MS. BABITA TH	x
33)	With MC(WP(C))/282/2017 WITH CAVEAT 109/2017	THE MAYOR, IMPHAL MUNICIPAL CORPORATION Vs SAPAM RANI DEVI	MR. Y NIRMOLCHAND	MS. N SAVITRI
34)	WP(C)/832/2017	SHRI PHANDOMBAM DONA SINGH Vs STATE OF MANIPUR	MR. U AUGUSTA MR. Y NIRMOLCHAND	MRS MOMOTA DEVI OINAM, ADDL AG GA
35)	WP(C)/848/2017	SHRI O THOIBA SINGH Vs THE SANGEET NATAK AKADEMI	MR. K ROSHAN MR. M DEVANANDA	MR. U AUGUSTA
36)	WP(C)/890/2017 NOT BY HON'BLE KH NOBIN, J	SHRI TH DEBEN SINGH Vs STATE OF MANIPUR	MR JUNO REHAMAN MR TH ROSON MR. M HEMCHANDRA	GA
37)	WP(C)/895/2017	SHRI KONGKHAM NIPAMACHA SINGH Vs UNION OF INDIA	MR. M BISHAMVOR	MR S SAMARJEET CGC
38)	WP(C)/910/2017	THOTSHEM SHAIZA Vs UNION OF INDIA	MS ROSEMARY PANMEI MS. H BISHESHWARI	MR S SURESH CGC MR. S RUPACHANDRA, ASG
39)	WP(C)/955/2017	LAISHRAM RANJITA DEVI Vs STATE OF MANIPUR	S YAIKUL SINGH MR PHUNGYO ZINKHAI MS H KUNJESHORI MS S JOTIBALA MR. BP SAHU	GA
40)	WP(C)/959/2017	N KEERTICHAND SINGH Vs STATE OF MANIPUR	MR. S SASI MR A PETER A LEONID MR. H PRABIRKUMAR MR. A GOLLY MR. H SURAJ MR. A BIMOL	GA
41)	WP(C)/964/2017	PH HEROJIT SINGH Vs UNION OF INDIA N ORS	MR. L SANJOY	MR S SAMARJEET CGC MR S SAMARJEET
42)	WP(C)/973/2017	KONGJEMBAM (O) PROMILA DEVI Vs STATE OF MANIPUR	MD. JALALUDDIN	GA
43)	WP(C)/974/2017	DHANRAJ PRASAD Vs STATE OF MANIPUR	MR. K UMAKANTA MR. L SHYAM SYED MURTAZA M PUNAM MR. N JOTENDRO	GA
44)	WP(C)/978/2017	DOUKHOSAT Vs STATE OF MANIPUR	MS. T VICTORIA MR. TH KHAGEMBA	MR. S RUPACHANDRA, ASG
45)	Tr.P.(C)/1/2018	LEIVON RITA KOM Vs PUPU MISAO	MS. TH PREMLATA MS. L REBIKA MR. M RAKESH	MR. CH SATYAJIT KENANDA P PRAVEEN MR. H CHANDRAJIT SHARMA

46)	CONT.CAS(C)/1/2018 WITH WP(C) 89/2018 (D/O)	SHRI TUNTANBOU GUANGTA Vs SHRI D. GANGMEI, MCS	MR. S DIJESHWOR MR. N BIPIN MR. HS PAONAM	M AJMAL HUSSAIN TH ROSON MR. M HEMCHANDRA B.P. SHARMA JUNO RAHMAN MR JUNO REHAMAN MR TH ROSON BP SHARMA XXX
47)	With MC(CONT.CAS(C))/9/2018 WITH WP(C) 89/2018 (D/O)	TUNTANBOU GUANGTA Vs D GANGMEI MCS	MR. N BIPIN	
48)	With MC(CONT.CAS(C))/15/2018 WITH WP(C) 89/2018 (D/O)	TUNTANBOU GUANGTA Vs D GANGMEI	MR. N BIPIN	Mr Th Roson
49)	BAIL APPLN./6/2018 WITH LC RECORD, FIXED ON 02.04.2018, ON MENTION	L BANKIM SINGH Vs STATE OF MANIPUR	MR. TH ROSHAN Mr B PREM SHARMA	PP (HC)
50)	With Crl.Rev.P./3/2018 WITH LC RECORD, FIXED ON 02.04.2018, ON MENTION	M ENGLAND MEITEI Vs STATE OF MANIPUR	Mr B PREM SHARMA	GA
51)	WP(C)/34/2018 ON MENTION, FIXED ON 11.04.2018	SHRI KHARIBAM HITLER SINGH Vs STATE OF MANIPUR	MR. H PRABIRKUMAR MR. A BIMOL	GA
52)	With MC(WP(C))/28/2018 ON MENTION, FIXED ON 11.04.2018	N HERACHANDRA SINGH Vs KH HITLER SINGH	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	
53)	WP(C)/135/2018	ATHOKPAM RANJIT SINGH Vs STATE OF MANIPUR	L ROMI SINGH MR. CH ROBINCHANDRA	MR S SURESH CGC GA
54)	WP(C)/139/2018	LT. COLONEL SHAMBHU NATH THAKUR Vs UNION OF INDIA	MS. N SAVITRI MR. A ROMMEL MR. N IBOTOMBI	MR S SURESH CGC MR. K ROSHAN
55)	With WP(C)/142/2018	COLONEL VINAY KUMAR MADIAN Vs UNION OF INDIA	MR. A ROMMEL MR. N IBOTOMBI	MR. M DEVANANDA Mr S SURESH CGC MR S SAMARJEET CGC
56)	WP(C)/151/2018	SMT. R.K KALYANPIRIYA DEVI Vs STATE OF MANIPUR	MR. RK MILAN MR Y ARUN MR. RK NOKULSANA	GA
57)	WP(C)/192/2018 ON MENTION	SRI THINGNAM INAOCHA SINGH Vs STATE OF MANIPUR	MS GIRIJA JAIN O NUMITA MRS. G PUSHPA	MR. S SASI MR. H PRABIRKUMAR MR. H SURAJ A GOLLY A PETER A LEONID A AARTI MR. A BIMOL GA

58)	WP(C)/205/2018	KH RAJLAKSHMI DEVI Vs STATE OF MANIPUR N 4 ORS	MR N ZEQUESON MR. N SURENDRAJIT MRS. G PUSHPA	MR N ZEQUESON MR. N SURENDRAJIT GA
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ORDER PART HEARD

59)	MC(El.Pet.)/24/2017	SHRI JYOTIN WAIKHOM Vs SHRI KHUMUKCHAM JOYKISHAN SINGH	Ms AYANGLEIMA	MS. N SAVITRI
60)	With MC(El.Pet.)/4/2018	JYOTIN WAIKHOM Vs KH JOYKISHAN SINGH	Ms AYANGLEIMA	MR. N IBOTOMBI
61)	With EL.PET./8/2017	JYOTIN WAIKHOM Vs KH JOYKISAN SINGH AND ANR	MR. I LALITKUMAR Ms AYANGLEIMA MR. S YAIMA Mr IROM DENNING MR. N SURENDRAJIT Mr N ZEQUESON MR. P TAMPHAMANI MR. N KUMARJIT	MR. N IBOTOMBI MR. A ROMMEL MS. SAVITRI MR. KH THOUNGAMBA

ORDER

62)	WP(C)/88/2017	JAMKHOLAM GANGTE Vs STATE OF MANIPUR AND ANR	MR PHUNGYO ZINGKHEI MS H KUNJESHORI MR M TAPAN SHARMA MR. M MOSES MS S JOTIBALA MR S YAINANDA MR. BP SAHU	MR. N IBOTOMBI MS. N SAVITRI MR ADDL. AG
63)	MC(WP(C))/349/2017 WITH CAVEAT 96/2017	R.K. MAKAOHEI SINGH Vs STATE OF MANIPUR	MR. LENIN HIJAM	MR. KH TARUNKUMAR
64)	With WP(C)/735/2017 WITH CAVEAT 96/2017	R.K. MAKAOHEI SINGH Vs STATE OF MANIPUR	MR. LENIN HIJAM	MS. N SAVITRI MR. A ROMMEL Mr DR RK DEEPAK Mr MAHESH ANGOM S MANGALEIBI MR. KH TARUNKUMAR
65)	MC(WP(C))/16/2018	N ASHALATA DEVI Vs STATE OF MANIPUR	MR. A ROMMEL	MS GIRIJA JAIN
66)	With MC(WP(C))/343/2017	DR. THONGBAM CHAOBA DEVI Vs STATE OF MANIPUR	MRS. G PUSHPA	GA
67)	With WP(C)/507/2017	TH CHAOBA DEVI Vs STATE OF MANIPUR	MRS. G PUSHPA	GA
68)	MC(CONT.CAS(C))/17/2018	K RADHAKUMAR SINGH IAS Vs KH TOPEN SINGH	MR. N IBOTOMBI	MR. TH JUGINDRO

69) **With**
CONT.CAS(C)/163/2017

SHRI KH. TOPEN SINGH
Vs
SHRI K. RADHAKUMAR
SINGH, IAS

MR. TH JUGINDRO

MS. N SAVITRI
MR. A ROMMEL
MR. L RAJU
MR. U AUGUSTA
MR. Y NIRMOLCHAND
MR. N IBOTOMBI

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. MD RABI KHAN 19-03-2018 To 28-03-2018

(RK MEMCHA DEVI)
REGISTRAR